

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.328/05

Wednesday this the 26th day of April 2006

C O R A M :

**HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

1. A.Murugan,
Labourer, Govt. of India Press,
Khanna Nagar Post, Koratty.
2. Anithakumari C.C.,
Labourer, Govt. of India Press,
Khanna Nagar Post, Koratty.
3. K.P.Raveendran,
Labourer, Govt. of India Press,
Khanna Nagar Post, Koratty.
4. A.K.Sahadevan,
Labourer, Govt. of India Press,
Khanna Nagar Post, Koratty.
5. P.Vijayan,
Labourer, Govt. of India Press,
Khanna Nagar Post, Koratty.
6. Paulson K.D.,
Labourer, Govt. of India Press,
Khanna Nagar Post, Koratty.Applicants

(By Advocate Mr.S.Radhakrishnan)

Versus

1. The Manager,
Govt. of India Press,
Khanna Nagar Post, Koratty.
2. The Director of Printing,
Directorate of Printing,
B Wing, Nirman Bhavan, New Delhi – 11.
3. Union of India represented by
the Secretary Government of India,
Ministry of Urban Development & Poverty Alleviation,
Nirman Bhavan, New Delhi – 11.Respondents

(By Advocate Mr.P.Parameswaran Nair,ACGSC)



.2.

This application having been heard on 26th April 2006 the Tribunal on the same day delivered the following :-

ORDER

HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

The applicants have filed M.A.375/06 to withdraw the O.A. M.A. is allowed. The applicants are permitted to withdraw the O.A. The O.A. is dismissed as withdrawn.

(Dated the 26th day of April 2006)



GEORGE PARACKEN
JUDICIAL MEMBER



N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER

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